

a high-powered Committee to investigate fully into the causes for rise in prices despite higher production and to suggest immediately and from time to time remedial measures which would prevent speculative hoarding and arrest undue rise in prices.

Shri S. V. Ramaswamy: May I submit that this statement be circulated to the Members?

Shri A. P. Jain: Yes, Sir. I shall get it circulated.

Pandit Govind Malaviya (Sultanpur): May I suggest that the hon. Minister, before getting the statement circulated to the Members, might add a few more statistical figures to it, regarding the total requirements for the year in the matter of foodgrains, etc., the total expected crops, the existing stocks and the deficit to be made up etc., so that in the general discussion, we may be able to make such observations about the matter as may be necessary?

Shri A. P. Jain: So far as this statement is concerned, I think it should be circulated in the form in which it has been read out. But, if any hon. Member wants any additional information, I will only be too glad to supply it.

Shri Punnoose (Ambalapuzha): It was thought necessary that a statement should be made in the House in order to allay the anxiety in the minds of the public regarding the food situation. Therefore, a little clarification regarding the matter may be helpful. I want to know one or two small things about this.

Mr. Speaker: If any hon. Member wants further clarification regarding the statement that has been made, he will kindly pass on a chit to the Secretary here and I shall pass it on to the Minister, or the hon. Members can write to the hon. Minister and ask him to issue a supplementary statement and lay it on the Table of the House.

Shri Simhasan Singh (Gorakhpur): The hon. Minister, while reading out

his statement, mentioned the name of eight States where scarcity prevails. Out of the 14 States that exist today, eight States are suffering from scarcity. The figure given in respect of total production is much higher. May I know how the figure is so much higher? States including U.P., Bihar and Assam are all suffering from scarcity. So, I want to know how he has given these figures.

Mr. Speaker: The hon. Member is aware that no supplementary question is allowed on the statement of this kind. If he wants, he can send in a chit and get enlightenment. If he wants enlightenment of the House, he can send a chit to the Secretary and an answer might be laid on the Table of the House.

ELECTION TO COMMITTEES

INDIAN COUNCIL OF AGRICULTURAL RESEARCH

The Minister of Food and Agriculture (Shri A. P. Jain): I beg to move:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(2) thereof, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

Mr. Speaker: The question is:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(2) thereof, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

The motion was adopted.

Mr. Speaker: The dates and other instructions will find a place in the bulletin that will be issued this evening or tomorrow.